

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.9688-9689 OF 2003

PUNJAB & SIND BANK

Appellant (s)

VERSUS

ALLAHABAD BANK & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment
and with prayer for interim relief and office report)

Date: 21/03/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. Arun K. Sinha, Adv.

Mr. G.S. Sistani, Adv.

For Respondent(s) Mr. C. Mukund, Adv.

Mr. Bijoy Kumar Jain, Adv.

Mrs. V.D. Khanna, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

(Vijay Ag

garwal)

Court Master

Court Master